सत्यमेव जयते

THE
JHARKHAND GAZETTE
EXTRAORDINARY
PUBLISHED BY AUTHORITY

18 AASHADH 1947 (S)

No. 338

RANCHI WEDNESDAY 9th JULY, 2025

COMMERCIAL TAXES DEPARTMENT

NOTIFICATION
9th July, 2025

Notification No.- 04/2025 – State Tax

S.O. No. 28, Dated 9th July, 2025:- In exercise of the powers conferred by sub-section (6) of section 39 read with section 168 of the Jharkhand Goods and Services Tax Act, 2017 (12 of 2017), the Commissioner, on the recommendations of the Council, hereby extends the time limit for furnishing the return by an Input Service Distributor in FORM GSTR-6 under sub-section (4) of section 39 of the said Act read with rule 65 of the Jharkhand Goods and Services Tax Rules, 2017, for the month of December, 2024 till the 15th day of January, 2025.

2. This notification shall be deemed to be effective from the 10th day of January , 2025.

[File. No. Va.Kar/GST/02/2025]
By the order of the Governor of Jharkhand,

Ameet Kumar,
Commissioner,
Commercial Taxes Department

वाणिज्य-कर विभाग

अधिसूचना

अधिसूचना सं०. 04/2025- राज्य कर

एस. ओ. सं. 28, दिनांक 9 जुलाई, 2025 – झारखण्ड माल और सेवा कर अधिनियम, 2017 (2017 का 12) की धारा 39 की उपधारा (6) के साथ पठित धारा 168 द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए, आयुक्त, परिषद की सिफारिशों पर, इनपुट सेवा वितरक द्वारा उक्त अधिनियम की धारा 39 की उपधारा (4) के साथ पठित झारखण्ड माल और सेवा कर नियमावली, 2017 के नियम 65 के अन्तर्गत, दिसम्बर, 2024 माह के लिए प्रारूप जीएसटीआर-6 में विवरणी प्रस्तुत करने की समय-सीमा को, माह जनवरी, 2025 के पंद्रहवे दिन तक आगे बढाते हैं।

(2) यह अधिसूचना 10 जनवरी, 2025 से लागू मानी जाएगी ।

[सं.सं.वा0कर/जी0एस0टी0/02/2025]
झारखंड राज्यपाल के आदेश से,

अमीत कुमार,
आयुक्त,
वाणिज्य-कर विभाग ।

Printed & Published by the Superintendent of Jharkhand Government Press, Doranda, Ranchi.
Jharkhand Gazette (Extraordinary) 338-- 50.